

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 20 of 2012**

**Dated : 4<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**JSW Energy Ltd.**

**..... Appellant(s)**

**Versus**

**Maharashtra State Electricity Distribution**  
**Co. Ltd. & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Deepa Chavan  
Mr. Ravi Prakash  
Mr. Suyash Mohan Guru for R-1

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **30.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**